Declaration or Assets and Liabilities

Year-2023-24

Legislative Assembly Secretariat service and presently working as Office Attendant (Bihar Vidhan Sabha) given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*:

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A <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI.	Description	Self	Spouse name (s)	Dependent-1		
No.			Tabassum Anwari	Ghazala Tarannum (Daughter)	Dependan-2 Neha Tarannum (Daughter)	Dependant-3 Rehan Ahmad (Son
(1)	Cash	5000/-	Nil	Nil	Nil	Nil
(ii)	Banks, Financial Institutions And Non- Banking Financial Companies	38476/-	Nil	Nil	Nil	Nil
(iii)	Bonds, Debentures and shares in Companies	Nil	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc		Nil	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	Hero Motorcyle (Passion xpro) BR-01-CP-7894 Approx 24000/-	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Nil	Gold-2 gram Approx Rs- 90,000/- Silver-200 gram Approx Rs- 14500/-	Nil	Nil	Nil
	Other assets, such as values of claims / interests	Home Appliences Rs-50000/-	Nil	Nil	Nil	Nil

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

^{*} Dependant here means a person substantially dependent on the income of the employee.

** Dependant here means a person substantially dependent on the income of the employee.

B <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. No	Description	Self	Spouse name (s) Tabassum Anwari	Dependant-1 Ghazala Tarannum (Daughter)	Dependan-2 Neha Tarannum (Daughter)	Dependant-3 Rehan Ahmad (Son)
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Patna 5 Dhur	Nil	Nil	Nil	Nil
	Other (such as interest in property)	Nil	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	Approx Rs. 9,56,844/- from SBI	
	(ii) Loans from financial institutions	Nil	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	

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	(b) dues to departments dealing with supply of water	Nil	
	(c) dues to departments dealing with supply of electricity	Nil	
	(d) dues to departments dealing with telephones	Nil	
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	Nil	
	(f) Other dues, if any	Nil	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Pan No ANLPN6250F	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	Nil	
	(iii) Sales Tax [Only in case of proprietary business]	Nil	
	(iv) Property Tax	Nil	

C Personal Detail GPF/CPF/PRAN No. PTS/BLA-26 Gender (M/F) M Date of Birth 2 0 1 (DD/MM/YYYY) Class/Group C (A/B/C)Cadre BIHAR VIDHAN SABHA SACHIVALAYA (Full Name e.g. B.A.S. - Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.) Home District PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Md. Nohafuddis

Name of Employee: MD. NEHALUDDIN

Designation: OFFICE ATTENDANT

Department: BIHAR VIDHAN SABHA, PATNA

Note:

Place: PATNA

Date: 14/2/2023

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.